

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

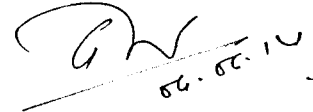
No. 700 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 04<sup>th</sup> June, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "**Training on Mediation**" programme from **24-29 June, 2014, at Indore**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Morena, Sheopur, Shivpuri, Guna & Ashoknagar** (36 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 701 /Confdl./2014  
II-2-74/2009 (Part-3)

Dated 04<sup>th</sup> June, 2014

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
  1. Shri Narendra Kumar Satsangi, District & Sessions Judge, Sheopur.
  2. Shri Prabha Kant Shukla, Special Judge SC/ST (P.A.) Act, Shivpuri.
  3. Shri Birendra S. Patidar, A.D.J., Pichhore, District Shivpuri.
  4. Shri Rituraj Basant Kumar, Special Judge SC/ST (P.A.) Act, Guna.
  5. Shri Rajvardhan Gupta, II A.D.J., Morena.
  6. Shri Gyan Prakash Agrawal, II A.D.J., Guna.
  7. Shri Rajendra Prasad Mankeliya, I A.D.J., Guna.
  8. Shri Sanjay Kumar Jain (Sr.), I A.D.J., Ashoknagar.
  9. Shri Rajaram Bhartiya, I A.D.J., Mungaoli, District Ashoknagar.
  10. Shri Sudeep Kumar Shrivastava(Sr), I A.D.J., Jora, District Morena.
  11. Shri Rajaram Badodiya, II A.D.J., Sabalgarh, District Morena.
  12. Shri Shivkant, III A.D.J., Morena.
  13. Shri Thakurdas, I C.J.Cl.-I & C.J.M., Sheopur.
  14. Smt. Priya Sharma, I C.J.Cl.-I & CJM , Shivpuri.

15. Shri Ajay Kant Pandey, I AJ to I C.J.Cl.-I & ACJM, Morena.
16. Shri Ratan Kumar Verma, AJ to C.J.Cl.-I, Karera, District Shivpuri.
17. Shri Keshav Mani Singhal, AJ to C.J.Cl.-I, Kolaras, District Shivpuri.
18. Shri Ramesh Kumar Murarilal Bhagwati, AJ to C.J.Cl.-I, Vijaypur, District Sheopur.
19. Shri Dhanendra Singh Parmar, II C.J.Cl.-I, Guna.
20. Shri Sanjay Agrawal, AJ to C.J.Cl.-I, Chachoda, District Guna.
21. Shri Neeraj Kumar Sharma, AJ to C.J.Cl.-I, Sabalgarh, District Morena.
22. Shri Anand Goutam, C.J.Cl.-I, Mungaoli, District Ashoknagar.
23. Shri Chandrashekhar Jaiswal, C.J.Cl.-I, Pohari, District Shivpuri.
24. Shri Devesh Upadhyay, I C.J.Cl.-II, Pichhore, District Shivpuri.
25. Smt. Neelu Sanjeev Shringirishi, III C.J.Cl.-II, Shivpuri.
26. Shri Tarun Singh, II C.J.Cl.-II, Ambah, District Morena.
27. Shri Sachin Jain, III AJ to I C.J.Cl.-II, Guna.
28. Shri Kaushlendra Singh Bhadauriya, II C.J.Cl.-II, Shivpuri.
29. Shri Rajesh Sharma, IV C.J.Cl.-II, Guna.
30. Shri Dinesh Singh Rana, III C.J.Cl.-II, Morena.
31. Shri Rajendra Singh Shakya, II C.J.Cl.-II, Morena.
32. Smt. Aparna Rajesh Sharma, III C.J.Cl.-II, Guna.
33. Shri Deepak Choudhary, C.J.Cl.-II, Chanderi, District Ashoknagar.
34. Shri Pankaj Sharma, II C.J.Cl.-II, Jora, District Morena.
35. Shri Priyank Dubey, I C.J.Cl.-II, Guna.
36. Ku. Chetna Paliwal, I C.J.Cl.-II, Ashoknagar.

**With a direction to participate in the 6 days "Training on Mediation" programme from 24-29 June, 2014, at Indore.**

3. District and Sessions Judge, **Morena/ Sheopur/ Shivpuri/ Guna/ Ashoknagar** for information and necessary action.
  - **The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
  - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 290/2014, dated 30.04.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.

  
(VED PRAKASH)  
REGISTRAR GENERAL